

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. M.A. 557 of 2000
(O.A. 1084/1997)

Date of order : 14.6.2001

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. M.P. Singh, Administrative Member

BHIM CH. PAL

VS.

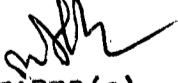
UNION OF INDIA & ORS.

For the applicant : Mr. B. Chatterjee, counsel
Ms. B. Mendal, counsel

For the respondents : Mr. M.K. Bandyopadhyay, counsel

O R D E R

Heard ld. counsel for both sides. We have gone through the order dated 14.9.2000 passed by this Tribunal in O.C 38/99 arising out of O.A. No. 1084/1997 by which the applicant was directed to pay a cost of Rs. 200/- to the alleged contemners. We do not find any justification to modify the said order. So, the M.A. is rejected. No order is passed as to costs.


MEMBER(A)


MEMBER(J)